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Title: Regarding reported issuance of an order by the Post Master General of the Northern Region in Kerala for privatisation of Speed Post Service in Kerala.

SHRI N.N. KRISHNADAS (PALGHAT): Mr. Speaker Sir, the entire postal sector in Kerala State is in a standstill for the last one week. All the employees are on strike with regard to an order issued by the Post Master General of the Northern Region in Kerala to privatise the speed post sector in Kerala.

Sir, this is the first time that one officer has given such an order. Against this order all the postal employees have gone on strike. So, I allege that this order is without the consent of the Government also.

From today onwards, all the postal employees are on strike. It is a very serious matter because the entire postal sector is at a standstill.

Therefore, I urge upon the Government to ask the officer concerned to withdraw that order with immediate effect. The Government should come forward on this issue because it is a very serious matter. For the past one week, the postal sector is at a standstill. ...*(Interruptions)*

PROF. A.K. PREMAJAM (BADAGARA): Thank you very much. Since the last week, the postal employees in the northern region of Kerala have been on strike and not a single person is working there. From today, the entire Postal Department in the whole of Kerala is on strike. The reason is this. Even before the Government of India thought of privatising and introducing the amendment Bill, one officer in Kerala has passed an order to privatise Speed Post Service. It is against this illegal and unjust activity that the strike has started. So, through you, Mr. Speaker, Sir, I want to get a response from the Government, especially from the hon. Minister looking after this particular Department. Thank you very much. ...*(Interruptions)*

SHRI S. AJAYA KUMAR (OTTAPALAM): Sir, the postal employees in Kerala are on strike for more than one week....*(Interruptions)* The workers are demanding immediate withdrawal of this unjustified and arbitrary order of the Post Master General....*(Interruptions)* I urge upon the Government to intervene in the matter and take steps to withdraw the arbitrary order immediately.

अध्यक्ष महोदय : सुन्दर लाल तिवारी जी, आप बोलिए।

â€¦*(व्यवधान)*

PROF. A.K. PREMAJAM : Sir, I have given the notice on this. ...*(Interruptions)*

अध्यक्ष महोदय : मैंने सुन्दर लाल तिवारी जी का नाम पुकारा है।

श्री सुन्दर लाल तिवारी : अध्यक्ष महोदय, मेरे संसदीय क्षेत्र रीवा के अंतर्गत रामपुर वघेलान विधान सभा क्षेत्र है, जो कि सतना जिले में आता है।â€¦*(व्यवधान)*

MR. SPEAKER: I have permitted Shri Ramesh Chennithala to speak on the same issue. मैं आपको रमेश चेन्नीथल्ला जी के बाद मौका दूंगा।